

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :18-07-2022

Date : 18.07.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	50984/2022	18.07.2022	WP (C) - 22802/2021	D. D. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No -)
2	50985/2022	18.07.2022	WP (C) - 22802/2021	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No -)
3	50986/2022	18.07.2022	WP (C) - 23905/2021	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No -)
4	50987/2022	18.07.2022	WP (C) - 25235/2021	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No -)
5	50988/2022	18.07.2022	WP (C) - 26837/2021	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No -)
6	50989/2022	18.07.2022	WP (C) - 26829/2021	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No -)
7	50990/2022	18.07.2022	WP (C) - 26958/2021	N.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No -)

8	50991 /2022	18.07. 2022	WP (C) - 26958 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
9	50992 /2022	18.07. 2022	WP (C) - 21985 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
10	50993 /2022	18.07. 2022	WP (C) - 21989 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
11	50994 /2022	18.07. 2022	WP (C) - 21119 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
12	50995 /2022	18.07. 2022	WP (C) - 21124 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
13	50996 /2022	18.07. 2022	ITA- 150/2 018	D.K.SAHU	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-13			(S ea t No -)
14	50997 /2022	18.07. 2022	WP (C) - 21894 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
15	50998 /2022	18.07. 2022	WP (C) - 21108 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
16	50999 /2022	18.07. 2022	WP (C) - 24023 /2021	B.K.DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No -)
17	51000 /2022	18.07. 2022	ITA- 96/20 18	B. K. DAS	C.O .	DR (J)	Order Dtd. 2022-07-14		CIVI L REVI SION	(S ea t No - 1)
1	51001	18.07.	ITA-	B. K. DAS	C.O	DR	Order Dtd.		CIVI	(S

8	/2022	2022	97/2018		.	(J)	2022-07-14		L REVI SION	ea t No - 1)
19	51002 /2022	18.07. 2022	ITA- 98/2018	B. K. DAS	C.O.	DR (J)	Order Dtd. 2022-07-14		CIVI L REVI SION	(S ea t No - 1)
20	51003 /2022	18.07. 2022	ITA- 99/2018	B. K. DAS	C.O.	DR (J)	Order Dtd. 2022-07-14		CIVI L REVI SION	(S ea t No - 1)
21	51004 /2022	18.07. 2022	ITA- 100/2018	B. K. DAS	C.O.	DR (J)	Order Dtd. 2022-07-14		CIVI L REVI SION	(S ea t No - 1)
22	51005 /2022	18.07. 2022	ITA- 101/2018	B. K. DAS	C.O.	DR (J)	Order Dtd. 2022-07-14		CIVI L REVI SION	(S ea t No - 1)
23	51006 /2022	18.07. 2022	ITA- 102/2018	B. K. DAS	C.O.	DR (J)	Order Dtd. 2022-07-14		CIVI L REVI SION	(S ea t No - 1)
24	51007 /2022	18.07. 2022	ITA- 44/2020	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-14		CRIM INAL REVI SION	(S ea t No - 1)
25	51008 /2022	18.07. 2022	CMP- 418/2022	SUBRATA PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-07-15			(S ea t No - 1)
26	51009 /2022	18.07. 2022	ARBA- 17/2022	N. R. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-07-06			(S ea t No - 1)

27	51010/2022	18.07.2022	WP (C) - 12692/2022	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2022-07-14			(Seat No - 1)
28	51011/2022	18.07.2022	CMP-513/2022	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2022-07-15			(Seat No - 1)
29	51012/2022	18.07.2022	CMP-513/2022	SABYASACHI BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-07-15			(Seat No - 1)
30	51013/2022	18.07.2022	RVWPE T-189/2021	SARASWATI DEVI	C.O.	COURT NO. 24	Order Dtd. 2022-07-14			(Seat No - 1)
31	51014/2022	18.07.2022	WP (C) - 17005/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-07-14			(Seat No - 1)
32	51015/2022	18.07.2022	FAO-328/2021	S J MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-07-12			(Seat No - 1)
33	51016/2022	18.07.2022	FAO-328/2021	TRILOCHAN PANIGRAHI	C.O.	COURT NO. 15	Order Dtd. 2022-06-29			(Seat No - 1)
34	51017/2022	18.07.2022	WP (C) - 34746/2021	D K JENA	GENERAL		Order Dtd. 2021-11-08			(Seat No - 1)
35	51018/2022	18.07.2022	WP (C) - 21102/2019	SK KAR	GENERAL		Order Dtd. 2019-12-13			(Seat No - 1)

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36	51019/2022	18.07.2022	FAO-165/2022	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-07-12			(Seat No - 1)
37	51020/2022	18.07.2022	MACA-214/2020	S K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-07-12			(Seat No - 1)
38	51021/2022	18.07.2022	MACA-214/2020	A MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-07-12			(Seat No - 1)
39	51022/2022	18.07.2022	MACA-93/2021	DAITARI PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2022-07-12			(Seat No - 1)
40	51023/2022	18.07.2022	MACA-93/2021	A K BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-07-12			(Seat No - 1)
41	51024/2022	18.07.2022	MACA-36/2022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-07-12			(Seat No - 1)
42	51025/2022	18.07.2022	MACA-36/2022	S K SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-07-12			(Seat No - 1)
43	51026/2022	18.07.2022	MACA-1045/2014	S K MOHANTY	C.O.	CH	Order Dtd. 2022-07-12			(Seat No - 1)
44	51027/2022	18.07.2022	WP (C) - 17005/2022	S. K. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022-07-14			(Seat No

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4 5	51028 /2022	18.07. 2022	FAO- 155/2 020	S BEHERA	C.O .	COURT NO. 15	Order Dtd. 2022-06-29			(S ea t No - 1)
4 6	51029 /2022	18.07. 2022	FAO- 155/2 020	A MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2022-06-29			(S ea t No - 1)
4 7	51030 /2022	18.07. 2022	FAO- 152/2 022	R K BARIK	C.O .	COURT NO. 15	Order Dtd. 2022-07-13			(S ea t No - 1)
4 8	51031 /2022	18.07. 2022	FAO- 152/2 022	S SAHOO	C.O .	COURT NO. 15	Order Dtd. 2022-07-13			(S ea t No - 1)
4 9	51032 /2022	18.07. 2022	FAO- 926/2 019	G C DAS	C.O .	COURT NO. 22	Order Dtd. 2022-07-08			(S ea t No - 1)
5 0	51033 /2022	18.07. 2022	WP (C) - 12848 /2022	BIJAYA KUMAR SETHY	C.O .	COURT NO. 1	Order Dtd. 2022-07-15			(S ea t No - 1)
5 1	51034 /2022	18.07. 2022	WP (C) - 12848 /2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 1	Order Dtd. 2022-07-15			(S ea t No - 1)
5 2	51035 /2022	18.07. 2022	CMP- 1088/ 2019	B. N. PANDA	C.O .	COURT NO. 22	Order Dtd. 2022-07-29		WRIT BRAN CH-3	(S ea t No - 14)
5 3	51036 /2022	18.07. 2022	WP (C) -	SITANSU MOHAN SINGH	C.O .	COURT NO.	Order Dtd. 2022-07-14			(S ea

			17207 /2022			24				t No - 14)
5 4	51037 /2022	18.07. 2022	TRP (C) - 42/20 22	P. K. DASH	C.O .	COURT NO. 1	Order Dtd. 2022-07-06			(S ea t No - 14)
5 5	51038 /2022	18.07. 2022	TRPCR L- 105/2 018	P. K. MISHRA	C.O .	COURT NO. 17	Order Dtd. 2022-07-06			(S ea t No - 14)
5 6	51039 /2022	18.07. 2022	FAO- 339/2 012	M N MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2022-07-12			(S ea t No - 14)
5 7	51040 /2022	18.07. 2022	TRPCR L- 105/2 018	AMULYA ROUT	C.O .	COURT NO. 17	Order Dtd. 2022-07-06			(S ea t No - 14)
5 8	51041 /2022	18.07. 2022	FAO- 339/2 012	A K PANDA	C.O .	COURT NO. 8	Order Dtd. 2022-07-12			(S ea t No - 14)
5 9	51042 /2022	18.07. 2022	TRP (C) - 289/2 018	AMULYA ROUT	C.O .	COURT NO. 17	Order Dtd. 2022-07-06			(S ea t No - 14)
6 0	51043 /2022	18.07. 2022	TRP (C) - 289/2 018	P. K. MISHRA	C.O .	COURT NO. 17	Order Dtd. 2022-07-06			(S ea t No - 14)

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6 1	51044 /2022	18.07. 2022	FAO- 536/2 016	B MAHALI	C.O .	COURT NO. 1	Order Dtd. 2022-07-12		MISC . APPE AL SEC.	(S ea t No - 4)
6 2	51045 /2022	18.07. 2022	WPC (O AC)- 3757/ 2011	B C PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-13		OA Bran ch	(S ea t No - 1)
6 3	51046 /2022	18.07. 2022	WPC (O A)- 1871/ 2017	P C DAS	C.O .	COURT NO. 17	Order Dtd. 2022-07-08			(S ea t No - 1)
6 4	51047 /2022	18.07. 2022	RPFAM - 268/2 017	P. C. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2022-07-12			(S ea t No - 1)
6 5	51048 /2022	18.07. 2022	WPC (O A)- 2231/ 2014	S K PARIDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-08			(S ea t No - 1)
6 6	51049 /2022	18.07. 2022	RPFAM - 268/2 017	SURESH CH. SUNDARA	C.O .	COURT NO. 1	Order Dtd. 2022-07-12			(S ea t No - 1)
6 7	51050 /2022	18.07. 2022	RPFAM - 268/2 017	R. K. BARIK	C.O .	COURT NO. 1	Order Dtd. 2022-07-12			(S ea t No - 1)
6 8	51051 /2022	18.07. 2022	MACA- 605/2 018	B K MOHARANA	C.O .	COURT NO. 25	Order Dtd. 2022-07-12			(S ea t No - 1)
6 9	51052 /2022	18.07. 2022	WP (C) - 4020/ 2022	K.SAHOO	C.O .	COURT NO. 25	Order Dtd. 2022-07-14			(S ea t No

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7 0	51053 /2022	18.07. 2022	MACA- 532/2 018	B K MOHARANA	C.O .	COURT NO. 25	Order Dtd. 2022-07-12			(S ea t No - 1)
7 1	51054 /2022	18.07. 2022	CMP- 587/2 022	S. K. ROUT	C.O .	COURT NO. 24	Order Dtd. 2022-07-15		WRIT BRAN CH-4	(S ea t No - 17)
7 2	51055 /2022	18.07. 2022	MACA- 460/2 020	R.CH.ROUT	C.O .	COURT NO. 22	Order Dtd. 2022-07-13		MISC . APPE AL SEC.	(S ea t No - 4)
7 3	51056 /2022	18.07. 2022	CMP- 508/2 022	M. R. BARIK	C.O .	COURT NO. 24	Order Dtd. 2022-07-15		WRIT BRAN CH-4	(S ea t No - 17)
7 4	51057 /2022	18.07. 2022	MACA- 460/2 020	N C SINHA	C.O .	COURT NO. 22	Order Dtd. 2022-07-13		MISC . APPE AL SEC.	(S ea t No - 4)
7 5	51058 /2022	18.07. 2022	WP (C) - 16601 /2022	KAPILA CHARAN NAYAK	C.O .	COURT NO. 24	Order Dtd. 2022-07-14			(S ea t No - 4)
7 6	51059 /2022	18.07. 2022	MACA- 430/2 021	A MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2022-07-13		MISC . APPE AL SEC.	(S ea t No - 4)
7 7	51060 /2022	18.07. 2022	WP (C) - 16235 /2022	H.N.MOHAPATRA	C.O .	COURT NO. 22	Order Dtd. 2022-07-15		WRIT BRAN CH-8	(S ea t No - 42)

78	51061/2022	18.07.2022	MACA-430/2021	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-07-13	MISC . APPEAL SEC.	(Seat No - 4)
79	51062/2022	18.07.2022	WP (C) - 17108/2022	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-07-15		(Seat No - 4)
80	51063/2022	18.07.2022	WP (C) - 17407/2022	DILLIP KUMAR RAY	C.O.	COURT NO. 22	Order Dtd. 2022-07-15		(Seat No - 4)
81	51064/2022	18.07.2022	WP (C) - 17126/2022	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-07-15		(Seat No - 4)
82	51065/2022	18.07.2022	MACA-568/2020	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-07-07		(Seat No - 4)
83	51066/2022	18.07.2022	WP (C) - 17123/2022	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-07-15		(Seat No - 4)
84	51067/2022	18.07.2022	WP (C) - 17121/2022	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-07-15		(Seat No - 4)
85	51068/2022	18.07.2022	MACA-1229/2018	K SHIEKH	C.O.	COURT NO. 15	Order Dtd. 2022-07-07		(Seat No - 4)
86	51069/2022	18.07.2022	WP (C) - 17304/2022	AMULYA ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-07-15		(Seat No -

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87	51070/2022	18.07.2022	MACA-1229/2018	A K BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-07-07			(Seat No - 4)
88	51071/2022	18.07.2022	MACA-472/2020	M MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-07-07			(Seat No - 4)
89	51072/2022	18.07.2022	MACA-472/2020	S S BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022-07-07			(Seat No - 4)
90	51073/2022	18.07.2022	WP (C) - 16603/2022	K. C. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-07-14			(Seat No - 4)
91	51074/2022	18.07.2022	WP (C) - 16605/2022	KAPILA CHARAN NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-07-14			(Seat No - 4)
92	51075/2022	18.07.2022	BLAPL - 4731/2020	J P KAR	GENERAL		Order Dtd. 2022-07-12			(Seat No - 4)
93	51076/2022	18.07.2022	WP (C) - 16609/2022	KAPILA CHARAN NAYAK	C.O.		Order Dtd. 2022-07-14			(Seat No - 4)
94	51077/2022	18.07.2022	WP (C) - 16406/2022	B. K. DAS	C.O.	COURT NO. 24	Order Dtd. 2022-07-14			(Seat No - 4)
95	51078/2022	18.07.2022	MACA-263/2019	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-07-05			(Seat No - 4)

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9 6	51079 /2022	18.07. 2022	WP (C) - 17088 /2022	K.C.MAJHI	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(S ea t No - 4)
9 7	51080 /2022	18.07. 2022	WP (C) - 17091 /2022	K.C.MAJHI	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(S ea t No - 4)
9 8	51081 /2022	18.07. 2022	MACA- 263/2 019	P K PARIDA	C.O .	COURT NO. 15	Order Dtd. 2022-07-05			(S ea t No - 4)
9 9	51082 /2022	18.07. 2022	WP (C) - 17446 /2022	BALARAM SINGH	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(S ea t No - 4)
1 0 0	51083 /2022	18.07. 2022	CMP- 546/2 022	JAGAJIBAN PRADHAN	C.O .	COURT NO. 24	Order Dtd. 2022-07-14			(S ea t No - 4)
1 0 1	51084 /2022	18.07. 2022	WP (C) - 12459 /2022	BIJAYA KUMAR SETHY	C.O .	COURT NO. 1	Order Dtd. 2022-07-22	WRIT BRAN CH-8		(S ea t No - 42)
1 0 2	51085 /2022	18.07. 2022	WP (C) - 14969 /2022	R. K. NAYAK	C.O .	COURT NO. 24	Order Dtd. 2022-07-13			(S ea t No - 42)
1 0 3	51086 /2022	18.07. 2022	FAO- 219/2 021	K. SAHOO	C.O .	COURT NO. 15	Order Dtd. 2022-07-04			(S ea t No - 42)

104	51087/2022	18.07.2022	FAO-219/2021	S. B. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-07-04			(Seat No - 42)
105	51088/2022	18.07.2022	MACA-1060/2016	P K BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-07-08			(Seat No - 42)
106	51089/2022	18.07.2022	MACA-1060/2016	B.N.SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2022-07-08			(Seat No - 42)
107	51090/2022	18.07.2022	MACA-820/2015	SARAT SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-07-14			(Seat No - 42)
108	51091/2022	18.07.2022	MACA-820/2015	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-07-14			(Seat No - 42)
109	51092/2022	18.07.2022	MACA-579/2017	RAJAT DAS	C.O.	COURT NO. 15	Order Dtd. 2022-07-12			(Seat No - 42)
110	51093/2022	18.07.2022	MACA-869/2016	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-07-08			(Seat No - 42)
111	51094/2022	18.07.2022	MACA-869/2016	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-07-08			(Seat No - 42)

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1 1 2	51095 /2022	18.07. 2022	MACA- 262/2 015	RAJAT DAS	C.O .	COURT NO. 15	Order Dtd. 2022-07-07			(S ea t No - 42)
1 1 3	51096 /2022	18.07. 2022	MACA- 262/2 015	A K NAYAK	C.O .	COURT NO. 15	Order Dtd. 2022-07-07			(S ea t No - 42)
1 1 4	51097 /2022	18.07. 2022	MACA- 481/2 006	RAJAT DAS	C.O .	COURT NO. 15	Order Dtd. 2022-07-07			(S ea t No - 42)
1 1 5	51098 /2022	18.07. 2022	MACA- 481/2 006	S K SINGH	C.O .	COURT NO. 15	Order Dtd. 2022-07-07			(S ea t No - 42)
1 1 6	51099 /2022	18.07. 2022	MACA- 1251/ 2017	A MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2022-07-08			(S ea t No - 42)
1 1 7	51100 /2022	18.07. 2022	MACA- 1251/ 2017	RAJAT DAS	C.O .	COURT NO. 1	Order Dtd. 2022-07-08			(S ea t No - 42)
1 1 8	51101 /2022	18.07. 2022	MACA- 916/2 019	K SHIEKH	C.O .	COURT NO. 25	Order Dtd. 2022-07-08			(S ea t No - 42)
1	51102	18.07.	MACA-	P K MOHANTY	C.O	COURT	Order Dtd.			(S

19	/2022	2022	916/2019		.	NO. 25	2022-07-08			eat No - 42)
120	51103/2022	18.07.2022	MACA-854/2019	R K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-08			(Seat No - 42)
121	51104/2022	18.07.2022	MACA-854/2019	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-08			(Seat No - 42)
122	51105/2022	18.07.2022	MACA-411/2021	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-07-08			(Seat No - 42)
123	51106/2022	18.07.2022	MACA-411/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-07-08			(Seat No - 42)
124	51107/2022	18.07.2022	BLAPL - 7177/2020	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 42)
125	51108/2022	18.07.2022	CRLMP - 914/2022	NIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-07-15			(Seat No - 42)
126	51109/2022	18.07.2022	BLAPL - 3476/2021	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15		CRIMINAL MISC -3	(Seat No -

										12)
1 2 7	51110 /2022	18.07. 2022	CRLMP - 1141/ 2022	N MOHARANA	C.O .	COURT NO. 17				(S ea t No - 12)
1 2 8	51111 /2022	18.07. 2022	BLAPL - 4379/ 2021	D. SAMAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(S ea t No - 12)
1 2 9	51112 /2022	18.07. 2022	CRLMP - 1107/ 2022	A K BISWAL	C.O .	COURT NO. 17	Order Dtd. 2022-07-15			(S ea t No - 12)
1 3 0	51113 /2022	18.07. 2022	CRLMP - 1204/ 2022	NIRANJAN ROUT	C.O .	COURT NO. 17	Order Dtd. 2022-07-15			(S ea t No - 12)
1 3 1	51114 /2022	18.07. 2022	BLAPL - 5222/ 2021	S.K. SWAIN	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(S ea t No - 12)
1 3 2	51115 /2022	18.07. 2022	CRLMP - 1269/ 2022	A K BISWAL	C.O .	COURT NO. 17	Order Dtd. 2022-07-15			(S ea t No - 12)
1 3 3	51116 /2022	18.07. 2022	WP (C) - 1327/ 2010	S.K. DAS	C.O .	COURT NO. 17	Order Dtd. 2022-07-15			(S ea t No - 12)
1 3	51117 /2022	18.07. 2022	WP (C) -	B. BEHERA	C.O .	COURT NO. 3	Order Dtd. 2022-07-15			(S ea

4			33379 /2021			OLD				t No - 12)
1 3 5	51118 /2022	18.07. 2022	WP (C) - 20489 /2013	MISS. S.L. PATNAIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(S ea t No - 12)
1 3 6	51119 /2022	18.07. 2022	WP (C) - 17191 /2012	R.R. DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(S ea t No - 12)
1 3 7	51120 /2022	18.07. 2022	ABLAP L- 5584/ 2022	SMRUTI RANJAN MOHAPATRA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(S ea t No - 12)
1 3 8	51121 /2022	18.07. 2022	ABLAP L- 5583/ 2022	B.R. MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(S ea t No - 12)
1 3 9	51122 /2022	18.07. 2022	ABLAP L- 5371/ 2022	S.K. JENA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(S ea t No - 12)
1 4 0	51123 /2022	18.07. 2022	BLAPL - 4892/ 2021	L. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2022-07-13			(S ea t No - 12)
1 4 1	51124 /2022	18.07. 2022	BLAPL - 4935/ 2021	G. S. NAYAK	C.O .	COURT NO. 1	Order Dtd. 2022-07-15		CRIM INAL MISC -1	(S ea t No - 7)

1 4 2	51125 /2022	18.07. 2022	CRLMC - 2658/ 2021	MANTU BISWAL	C.O .	COURT NO. 11	Order Dtd. 2022-07-13		CRIM INAL MISC -3	(S ea t No - 12)
1 4 3	51126 /2022	18.07. 2022	WP (C) - 15992 /2022	S. K. SINGH	C.O .	COURT NO. 11	Order Dtd. 2022-07-04			(S ea t No - 12)
1 4 4	51127 /2022	18.07. 2022	WP (C) - 15982 /2022	S. K. SINGH	C.O .	COURT NO. 11	Order Dtd. 2022-07-04			(S ea t No - 12)
1 4 5	51128 /2022	18.07. 2022	WP (C) - 15990 /2022	S. K. SINGH	C.O .	COURT NO. 11	Order Dtd. 2022-07-04			(S ea t No - 12)
1 4 6	51129 /2022	18.07. 2022	WP (C) - 15978 /2022	S. K. SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-04			(S ea t No - 12)
1 4 7	51130 /2022	18.07. 2022	WP (C) - 15983 /2022	S. K. SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-04			(S ea t No - 12)
1 4 8	51131 /2022	18.07. 2022	BLAPL - 6372/ 2021	M.R. SAHOO	C.O .	COURT NO. 25	Order Dtd. 2022-07-15			(S ea t No - 12)
1 4 9	51132 /2022	18.07. 2022	WP (C) - 15981 /2022	S. K. SINGH	C.O .	COURT NO. 25	Order Dtd. 2022-07-04			(S ea t No - 12)

										- 12)
1 5 0	51133 /2022	18.07. 2022	WP (C) - 15980 /2022	S. K. SINGH	C.O .	COURT NO. 25	Order Dtd. 2022-07-04			(S ea t No - 12)
1 5 1	51134 /2022	18.07. 2022	BLAPL - 5823/ 2021	G.S. MOHANTY	C.O .	COURT NO. 25	Order Dtd. 2022-07-15			(S ea t No - 12)
1 5 2	51135 /2022	18.07. 2022	WP (C) - 7001/ 2022	DEBENDRA BEHERA	C.O .	COURT NO. 1	Order Dtd. 2022-07-13			(S ea t No - 12)
1 5 3	51136 /2022	18.07. 2022	BLAPL - 5851/ 2021	B.S. SWAIN	C.O .	COURT NO. 25	Order Dtd. 2022-07-14			(S ea t No - 12)
1 5 4	51137 /2022	18.07. 2022	BLAPL - 9190/ 2021	SARAT KUMAR JENA	C.O .	COURT NO. 11	Order Dtd. 2022-07-13			(S ea t No - 12)
1 5 5	51138 /2022	18.07. 2022	CRLA- 383/2 022	SARAT DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-11			(S ea t No - 12)
1 5 6	51139 /2022	18.07. 2022	WP (C) - 14223 /2022	SUMANTA DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-11			(S ea t No - 12)
1	51140	18.07.	WP (C)	GYANA RANJAN	C.O	COURT	Order Dtd.		WRIT	(S

57	/2022	2022	- 6150/ 2022	PATRA	.	NO. 2 OLD	2022-07-13		BRAN CH-3	ea t No - 28)
158	51141 /2022	18.07. 2022	ABLAP L- 6831/ 2022	P. K. MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 28)
159	51142 /2022	18.07. 2022	ABLAP L- 6835/ 2022	P. K. MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 28)
160	51143 /2022	18.07. 2022	BLAPL - 954/2 022	LAXMIDHAR MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2022-07-15		CRIM INAL MISC -1	(S ea t No - 5)
161	51144 /2022	18.07. 2022	CRLMP - 869/2 022	H. K. PATRA	C.O .	COURT NO. 17	Order Dtd. 2022-07-14		WRIT BRAN CH-6	(S ea t No - 24)
162	51145 /2022	18.07. 2022	BLAPL - 5629/ 2021	ASHOK KUMAR PRADHAN	C.O .	COURT NO. 25	Order Dtd. 2022-07-14			(S ea t No - 24)
163	51146 /2022	18.07. 2022	CRLMP - 1217/ 2022	L. M. DUTTA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14		WRIT BRAN CH-2	(S ea t No - 45)
164	51147 /2022	18.07. 2022	WP (C) - 865/2 010	N. ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 45)

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1 6 5	51148 /2022	18.07. 2022	CRLMP - 864/2 022	BHARAT BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(S ea t No - 45)
1 6 6	51149 /2022	18.07. 2022	WP (C) - 17673 /2010	M.R. MALLA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 45)
1 6 7	51150 /2022	18.07. 2022	CRLMP - 1247/ 2022	RAHUL SETHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14	WRIT BRAN CH-2		(S ea t No - 45)
1 6 8	51151 /2022	18.07. 2022	WP (C) - 29278 /2013	B.R. SENAPATI	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(S ea t No - 45)
1 6 9	51152 /2022	18.07. 2022	CRLRE V- 697/2 019	DILLIP KUMAR JENA	C.O .	DR (J)	Order Dtd. 2022-07-14	CRIM INAL REVI SION		(S ea t No - 1)
1 7 0	51153 /2022	18.07. 2022	WP (C) - 14666 /2022	J.P. KAR	C.O .	COURT NO. 24	Order Dtd. 2022-07-13			(S ea t No - 1)
1 7 1	51154 /2022	18.07. 2022	CRLRE V- 237/2 022	ASHOK KUMAR SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(S ea t No - 1)
1 7 2	51155 /2022	18.07. 2022	CRLRE V- 268/2 022	ROHITA KUMAR MAHABHOI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(S ea t No - 1)

173	51156/2022	18.07.2022	CRLRE V-686/2018	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2022-07-14		CRIMINAL REVISION	(Seat No - 2)
174	51157/2022	18.07.2022	WP (C) - 17013/2022	RASHMI NARAYAN PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-13		WRIT BRANCH-2	(Seat No - 6)
175	51158/2022	18.07.2022	CRLRE V-510/2021	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-07-14		CRIMINAL REVISION	(Seat No - 1)
176	51159/2022	18.07.2022	WP (C) - 10596/2022	MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-13		WRIT BRANCH-3	(Seat No - 12)
177	51160/2022	18.07.2022	WP (C) - 7992/2022	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-14		WRIT BRANCH-3	(Seat No - 33)
178	51161/2022	18.07.2022	WP (C) - 16311/2022	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-13			(Seat No - 33)
179	51162/2022	18.07.2022	WP (C) - 26340/2021	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(Seat No - 33)
180	51163/2022	18.07.2022	WP (C) - 14744/2010	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(Seat No - 33)

181	51164/2022	18.07.2022	WP (C) - 14433/2022	HIMANSHU KUMAR BHOL	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-13			(Seat No - 33)
182	51165/2022	18.07.2022	WP (C) - 14744/2010	M.R. MALLA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No - 33)
183	51166/2022	18.07.2022	BLAPL - 4521/2022	KIRTAN DANG	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-08			(Seat No - 33)
184	51167/2022	18.07.2022	WP (C) - 8801/2012	M.R. MALLA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(Seat No - 33)
185	51168/2022	18.07.2022	WP (C) - 8801/2012	B. SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(Seat No - 33)
186	51169/2022	18.07.2022	WPC (O A) - 1768/2017	DEBENDRA BEHERA	C.O .	COURT NO. 6	Order Dtd. 2022-07-08		OA Branch	(Seat No - 1)
187	51170/2022	18.07.2022	WP (C) - 12264/2019	M.R. BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-14		WRIT BRANCH-1	(Seat No - 3)
188	51171/2022	18.07.2022	WP (C) - 14383/2022	NIRANJAN PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(Seat No - 3)

189	51172/2022	18.07.2022	WP (C) - 14388/2022	N. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(Seat No - 3)
190	51173/2022	18.07.2022	WPC (O AC) - 3668/2015	S. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-07-06			(Seat No - 3)
191	51174/2022	18.07.2022	WP (C) - 15529/2022	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-14		WRIT BRANCH-7	(Seat No - 44)
192	51175/2022	18.07.2022	WP (C) - 34848/2021	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-07-14			(Seat No - 44)
193	51176/2022	18.07.2022	WP (C) - 16941/2022	P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(Seat No - 44)
194	51177/2022	18.07.2022	WP (C) - 15972/2022	P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-14			(Seat No - 44)
195	51178/2022	18.07.2022	WP (C) - 22203/2013	T. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-07-14			(Seat No - 44)
196	51179/2022	18.07.2022	WP (C) - 20175/2013	TRILOCHAN BAG	C.O.	COURT NO. 9	Order Dtd. 2022-06-28			(Seat No - 44)

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1 9 7	51180 /2022	18.07. 2022	ABLAP L- 6793/ 2022	PRASANJIT BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)
1 9 8	51181 /2022	18.07. 2022	ABLAP L- 6787/ 2022	PRAMOD KUMAR JENA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)
1 9 9	51182 /2022	18.07. 2022	ABLAP L- 6795/ 2022	MANASI PANDA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)
2 0 0	51183 /2022	18.07. 2022	ABLAP L- 6799/ 2022	PRATAP KUMAR BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)
2 0 1	51184 /2022	18.07. 2022	ABLAP L- 6771/ 2022	B. DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)
2 0 2	51185 /2022	18.07. 2022	ABLAP L- 6959/ 2022	M. R. SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)
2 0 3	51186 /2022	18.07. 2022	ABLAP L- 6958/ 2022	M. R. SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)
2 0 4	51187 /2022	18.07. 2022	ABLAP L- 6810/ 2022	B. PANDA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 44)

			2022							No-44)
205	51188/2022	18.07.2022	ABLAP L-6792/2022	K. P. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No-44)
206	51189/2022	18.07.2022	ABLAP L-6789/2022	T. R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No-44)
207	51190/2022	18.07.2022	ABLAP L-6786/2022	P. K. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13		CRIMINAL MISC-3	(Seat No-18)
208	51191/2022	18.07.2022	ABLAP L-6785/2022	CHHABI RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No-18)
209	51192/2022	18.07.2022	ABLAP L-6784/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No-18)
210	51193/2022	18.07.2022	WP (C) -17339/2022	TAPAN SWAIN	GENERAL		Order Dtd. 2022-07-14 Petition, Annexure,			(Seat No-18)
211	51194/2022	18.07.2022	ABLAP L-6781/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No-18)

2 1 2	51195 /2022	18.07. 2022	WP (C) - 17096 /2022	UDAYA KUMAR	C.O .	COURT NO. 22	Order Dtd. 2022-07-15			(S ea t No - 18)
2 1 3	51196 /2022	18.07. 2022	ABLAP L- 6780/ 2022	MANAS RANJAN SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 18)
2 1 4	51197 /2022	18.07. 2022	ABLAP L- 6778/ 2022	SAMIR BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 18)
2 1 5	51198 /2022	18.07. 2022	WP (C) - 17442 /2022	P.R.MISHRA	C.O .	COURT NO. 22	Order Dtd. 2022-07-15			(S ea t No - 18)
2 1 6	51199 /2022	18.07. 2022	ABLAP L- 6777/ 2022	B. R. MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 18)
2 1 7	51200 /2022	18.07. 2022	ABLAP L- 6776/ 2022	PRIYA RANJAN MISHRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 18)
2 1 8	51201 /2022	18.07. 2022	WP (C) - 13816 /2022	R.K.MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 18)
2 1 9	51202 /2022	18.07. 2022	ABLAP L- 6775/ 2022	HIMANSHU KUMAR BHOL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13		CRIM INAL MISC -3	(S ea t No

										- 18)
2 2 0	51203 /2022	18.07. 2022	WP (C) - 3813/ 2008	P.C.DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(S ea t No - 18)
2 2 1	51204 /2022	18.07. 2022	ABLAP L- 6774/ 2022	PRADEEP KUMAR KUNDU	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 18)
2 2 2	51205 /2022	18.07. 2022	ABLAP L- 6773/ 2022	CHHABI RANA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 18)
2 2 3	51206 /2022	18.07. 2022	WP (C) - 34550 /2021	B.K.PATI	C.O .	COURT NO. 25	Order Dtd. 2022-07-14		WRIT BRAN CH-4	(S ea t No - 38)
2 2 4	51207 /2022	18.07. 2022	ABLAP L- 6770/ 2022	J. R. NAYAK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 38)
2 2 5	51208 /2022	18.07. 2022	ABLAP L- 6769/ 2022	BIBHUTI RANJAN MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-26		CRIM INAL MISC -3	(S ea t No - 18)
2 2 6	51209 /2022	18.07. 2022	ABLAP L- 6768/ 2022	R. K. MALLICK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 18)
2	51210	18.07.	ABLAP	R. MOHANTY	C.O	COURT	Order Dtd.			(S

27	/2022	2022	L-6764/2022		.	NO. 9 OLD	2022-07-13			eat No - 18)
228	51211/2022	18.07.2022	ABLAP L-6797/2022	B.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13		CRIMINAL MISC -3	(Seat No - 18)
229	51212/2022	18.07.2022	ABLAP L-6655/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-12			(Seat No - 18)
230	51213/2022	18.07.2022	ABLAP L-6731/2022	A. KHAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-12			(Seat No - 18)
231	51214/2022	18.07.2022	ABLAP L-6797/2022	B.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13		CRIMINAL MISC -3	(Seat No - 18)
232	51215/2022	18.07.2022	ABLAP L-5220/2022	T.SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13		CRIMINAL MISC -2	(Seat No - 17)
233	51216/2022	18.07.2022	BLAPL - 1831/2022	J.P.KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 17)
234	51217/2022	18.07.2022	BLAPL - 5034/2022	S.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No -)

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2 3 5	51218 /2022	18.07. 2022	BLAPL - 3350/ 2022	M.R.ROUTRAY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(S ea t No - 17)
2 3 6	51219 /2022	18.07. 2022	BLAPL - 5763/ 2022	R.SETHI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(S ea t No - 17)
2 3 7	51220 /2022	18.07. 2022	BLAPL - 9902/ 2021	C.RANA	C.O .	COURT NO. 25	Order Dtd. 2022-07-15		CRIM INAL MISC -3	(S ea t No - 9)
2 3 8	51221 /2022	18.07. 2022	BLAPL - 5309/ 2021	S.BARIK	C.O .	COURT NO. 25	Order Dtd. 2022-07-15		CRIM INAL MISC -3	(S ea t No - 14)
2 3 9	51222 /2022	18.07. 2022	BLAPL - 10536 /2021	S.K.DASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(S ea t No - 14)
2 4 0	51223 /2022	18.07. 2022	BLAPL - 3293/ 2022	S.RANA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(S ea t No - 14)
2 4 1	51224 /2022	18.07. 2022	WP (C) - 10688 /2022	M.N.MOHANTY	C.O .	COURT NO. 25	Order Dtd. 2022-07-15		WRIT BRAN CH-4	(S ea t No - 17)
2 4 2	51225 /2022	18.07. 2022	ABLAP L- 6857/	BISWARANJAN MOHAPATRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13		CRIM INAL MISC	(S ea t

			2022						-1	No - 7)
243	51226/2022	18.07.2022	ABLAP L-6727/2022	SARAT KUMAR JENA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-12			(Seat No - 7)
244	51227/2022	18.07.2022	ABLAP L-6714/2022	SUBRAT KUMAR DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-20		CRIMINAL MISC -3	(Seat No - 18)
245	51228/2022	18.07.2022	ABLAP L-6833/2022	RAHUL SETHI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 18)
246	51229/2022	18.07.2022	WP (C) - 15793/2022	M. JATI	C.O .	COURT NO. 25	Order Dtd. 2022-07-15			(Seat No - 18)
247	51230/2022	18.07.2022	ABLAP L-6803/2022	SARAT DASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 18)
248	51231/2022	18.07.2022	ABLAP L-6829/2022	D. K. BISWAL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 18)
249	51232/2022	18.07.2022	WP (C) - 31202/2021	P.K. JENA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-14		WRIT BRANCH-2	(Seat No - 34)
25	51233/2022	18.07.2022	WP (C) -	R.R. DAS	C.O .	COURT NO. 3	Order Dtd. 2022-07-15		WRIT BRANCH	(Seat

0			17887 /2019			OLD			CH-6	t No - 36)
2 5 1	51234 /2022	18.07. 2022	ABLAP L- 6815/ 2022	CHHABI RANA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 36)
2 5 2	51235 /2022	18.07. 2022	WPC (O AC)- 4390/ 2015	S.K.SAHU	C.O .	COURT NO. 9	Order Dtd. 2022-07-15	OA Bran ch		(S ea t No - 1)
2 5 3	51236 /2022	18.07. 2022	ABLAP L- 6834/ 2022	HIMANSHU KUMAR BHOL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 1)
2 5 4	51237 /2022	18.07. 2022	ABLAP L- 6808/ 2022	PRATAP KUMAR BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 1)
2 5 5	51238 /2022	18.07. 2022	ABLAP L- 6811/ 2022	PRATAP KUMAR BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13	CRIM INAL MISC -1		(S ea t No - 7)
2 5 6	51239 /2022	18.07. 2022	ABLAP L- 6818/ 2022	ASHOK KUMAR RANA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 7)
2 5 7	51240 /2022	18.07. 2022	ABLAP L- 6814/ 2022	LALATENDU RAY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(S ea t No - 7)
2 5 8	51241 /2022	18.07. 2022	ABLAP L- 6802/ 2022	NIRANJAN SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-13	CRIM INAL MISC -1		(S ea t No - 1)

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259	51242/2022	18.07.2022	ABLAP L-6823/2022	PRADEEP KUMAR PAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 7)
260	51243/2022	18.07.2022	ABLAP L-6812/2022	NIRANJAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 7)
261	51244/2022	18.07.2022	ABLAP L-6806/2022	J. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-08-02		CRIMINAL MISC -1	(Seat No - 7)
262	51245/2022	18.07.2022	ABLAP L-6826/2022	J. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 7)
263	51246/2022	18.07.2022	ABLAP L-6821/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 7)
264	51247/2022	18.07.2022	ABLAP L-6817/2022	PRAKASH KUMAR JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 7)
265	51248/2022	18.07.2022	ABLAP L-6820/2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-13			(Seat No - 7)
266	51249/2022	18.07.2022	BLAPL - 1911/2022	M. R. ROUSTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 7)
267	51250/2022	18.07.2022	BLAPL - 4129/2022	MADAN DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 7)

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2 6 8	51251 /2022	18.07. 2022	BLAPL - 3486/ 2021	HIMANSHU KUMAR BHOL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(S ea t No - 7)
2 6 9	51252 /2022	18.07. 2022	WP (C) - 24426 /2011	G ROUT	GEN ERA L		Order Dtd. 2019-02- 27Petition With Annexures,		WRIT BRAN CH-6	(S ea t No - 24)
2 7 0	51253 /2022	18.07. 2022	WP (C) - 3097/ 2022	G ROUT	GEN ERA L		Order Dtd. 2022-02-03			(S ea t No - 24)
2 7 1	51254 /2022	18.07. 2022	ABLAP L- 6958/ 2021	M R PANDA	GEN ERA L		Order Dtd. 2021-06-10			(S ea t No - 24)
2 7 2	51255 /2022	18.07. 2022	RFA- 139/2 007	C DAS	GEN ERA L		Order Dtd. 2011-04-27		FIRS T APPE AL	(S ea t No - 4)
2 7 3	51256 /2022	18.07. 2022	ABLAP L- 7162/ 2022	L.SAHOO	C.O .	COURT NO. 23	Order Dtd. 2022-07-15			(S ea t No - 4)
2 7 4	51257 /2022	18.07. 2022	WPC (O AC) - 2970/ 2017	B.C.PANDA	C.O .	COURT NO. 15	Order Dtd. 2022-07-14			(S ea t No - 4)
2 7 5	51258 /2022	18.07. 2022	BLAPL - 6127/ 2022	R.B.MISHRA	C.O .	COURT NO. 23	Order Dtd. 2022-07-15			(S ea t No - 4)

276	51259/2022	18.07.2022	CONTC - 1256/2022	M.S.P.DORA	GENERAL		Order Dtd. 2022-07-15			(Seat No - 4)
277	51260/2022	18.07.2022	FA-360/1998	G R DAS	GENERAL		Order Dtd. 2014-07-30		FIRST APPEAL	(Seat No - 1)
278	51261/2022	18.07.2022	FA-164/1999	G R DAS	GENERAL		Order Dtd. 2013-09-28		FIRST APPEAL	(Seat No - 5)
279	51262/2022	18.07.2022	FA-225/1999	G R DAS	GENERAL		Order Dtd. 2001-08-28		FIRST APPEAL	(Seat No - 5)
280	51263/2022	18.07.2022	FA-12/1999	G R DAS	GENERAL		Order Dtd. 2013-02-14		FIRST APPEAL	(Seat No - 7)
281	51264/2022	18.07.2022	FA-258/1998	G R DAS	GENERAL		Order Dtd. 2004-07-30		FIRST APPEAL	(Seat No - 4)
282	51265/2022	18.07.2022	WP (C) - 4290/2020	M PAGAL	GENERAL		Order Dtd. 2020-02-11			(Seat No - 4)
283	51266/2022	18.07.2022	WP (C) - 4270/2020	M PAGAL	GENERAL		Order Dtd. 2020-02-11			(Seat No - 4)
284	51267/2022	18.07.2022	WP (C) - 4287/2020	M PAGAL	GENERAL		Order Dtd. 2020-02-11			(Seat No -)

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285	51268/2022	18.07.2022	WP (C) - 4276/2020	M PAGAL	GENERAL		Order Dtd. 2020-02-11			(Seat No - 4)
286	51269/2022	18.07.2022	CRLMP - 1274/2018	D J NAYAK	GENERAL		Order Dtd. 2020-01-17	ORDER DT 5/2/21 AND 5/11/21		(Seat No - 4)
287	51270/2022	18.07.2022	WPC (OAC) - 1897/2001	J P KAR	GENERAL		PetitionAnnexure, Entire Order,	EXCEPT HANDWRITTEN ORDER		(Seat No - 4)
288	51271/2022	18.07.2022	WP (C) - 1831/2014	BHAGABAN BEHERA	GENERAL		Order Dtd. 2018-04-04		WRIT BRANCH-4	(Seat No - 37)
289	51272/2022	18.07.2022	OJC- 15024/1996	S C DASH	GENERAL		Order Dtd. 2015-09-15		WRIT BRANCH-7	(Seat No - 18)
290	51273/2022	18.07.2022	SA- 250/1987	B M PATTANAİK	GENERAL		Entire Order		SECOND APPEAL	(Seat No - 2)
291	51274/2022	18.07.2022	ABLAP L- 6370/2022	R K MOHANTY	GENERAL		Order Dtd. 2022-07-12		CRIMINAL MISC -2	(Seat No - 13)
292	51275/2022	18.07.2022	WP (C) - 15483/2022	R R DAS	GENERAL		Order Dtd. 2022-06-28			(Seat No -)

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293	51276/2022	18.07.2022	WP (C) - 10767/2022	D N SAHU	GENERAL		Order Dtd. 2022-07-12			(Seat No - 13)
294	51277/2022	18.07.2022	WP (C) - 15786/2010	SK MEHERULLA	GENERAL		Order Dtd. 2018-07-26 Counter, Entire Order, Affidavit, Petition With Annexures,	WRIT BRANCH-4		(Seat No - 37)
295	51278/2022	18.07.2022	WP (C) - 4289/2020	M PAGAL	GENERAL		Order Dtd. 2020-02-11			(Seat No - 37)
296	51279/2022	18.07.2022	WPC (OAC) - 4554/2015	S. K. RATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-13			(Seat No - 37)
297	51280/2022	18.07.2022	WP (C) - 16425/2013	R K BEHERA	GENERAL		Order Dtd. 2014-05-08	WRIT BRANCH-4		(Seat No - 27)
298	51281/2022	18.07.2022	WP (C) - 22316/2018	R K BEHERA	GENERAL		Order Dtd. 2019-08-20			(Seat No - 27)
299	51282/2022	18.07.2022	WPC (OAC) - 27/2016	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-07-13			(Seat No - 27)
3	51283	18.07.	CRLMC	P C SAHU	GEN		Order Dtd.			(S

00	/2022	2022	- 1512/ 2012		ERA L		2022-06-22			ea t No - 27)
301	51284 /2022	18.07. 2022	WPC (O AC)- 27/20 16	M. PRADHAN	C.O .	COURT NO. 15	Order Dtd. 2022-07-13			(S ea t No - 27)
302	51285 /2022	18.07. 2022	CRA- 132/2 000	S C SUNDARA	GEN ERA L		Order Dtd. 2022-07-18			(S ea t No - 27)
303	51286 /2022	18.07. 2022	WP (C) - 6303/ 2022	M ROUT	GEN ERA L		Order Dtd. 2022-03-11			(S ea t No - 27)
304	51287 /2022	18.07. 2022	WP (C) - 13846 /2012	P K MOHANTY	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 27)
305	51288 /2022	18.07. 2022	WP (C) - 15043 /2016	KABITA PATRA	GEN ERA L		Order Dtd. 2022-07-07			(S ea t No - 27)
306	51289 /2022	18.07. 2022	CONTC - 2619/ 2020	MANAS PATI	GEN ERA L		Entire Order		CONT EMPT	(S ea t No - 2)
307	51290 /2022	18.07. 2022	WPC (O AS)- 78/20 16	SANGRAM DAS	C.O .	COURT NO. 15	Order Dtd. 2022-07-14			(S ea t No - 2)

308	51291/2022	18.07.2022	CONTC - 2321/2019	MANAS PATI	GENERAL		PetitionEntire Order,			(Seat No - 2)
309	51292/2022	18.07.2022	WPC (O A) - 101/2016	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-07-15			(Seat No - 2)
310	51293/2022	18.07.2022	WP (C) - 20850/2019	MANAS PATI	GENERAL		Order Dtd. 2019-11-08			(Seat No - 2)
311	51294/2022	18.07.2022	WPC (O APC) - 24/2016	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2022-07-14			(Seat No - 2)
312	51295/2022	18.07.2022	WP (C) - 2831/2016	MANAS PATI	GENERAL		Judgement Dtd. 2016-06-27	WRIT BRANCH-3		(Seat No - 12)
313	51296/2022	18.07.2022	WPC (O APC) - 27/2016	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2022-07-14			(Seat No - 12)
314	51297/2022	18.07.2022	WPC (O APC) - 28/2016	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2022-07-14			(Seat No - 12)
315	51298/2022	18.07.2022	WPC (O APC) - 29/2016	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2022-07-14			(Seat No - 12)
3	51299	18.07.	WPC (O	NIRMAL KUMAR	C.O	COURT	Order Dtd.			(S

16	/2022	2022	APC)- 18/20 16	SATAPATHY	.	NO. 15	2022-07-14			ea t No - 12)
317	51300 /2022	18.07. 2022	WPC (O APC)- 22/20 16	NIRMAL KUMAR SATAPATHY	C.O .	COURT NO. 15	Order Dtd. 2022-07-14			(S ea t No - 12)
318	51301 /2022	18.07. 2022	WPC (O APC)- 23/20 16	NIRMAL KUMAR SATAPATHY	C.O .	COURT NO. 15	Order Dtd. 2022-07-14			(S ea t No - 12)
319	51302 /2022	18.07. 2022	MA- 436/2 000	S. K. MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2021-07-15		MISC . APPE AL SEC.	(S ea t No - 1)
320	51303 /2022	18.07. 2022	MACA- 447/2 007	SARAT SWAIN	C.O .	COURT NO. 15	Order Dtd. 2022-07-13			(S ea t No - 1)
321	51304 /2022	18.07. 2022	RSA- 303/2 017	P. K. PATRI	C.O .	COURT NO. 25	Order Dtd. 2022-07-14			(S ea t No - 1)
322	51305 /2022	18.07. 2022	RSA- 303/2 017	P. K. PATRI	C.O .	COURT NO. 25	Order Dtd. 2022-07-14			(S ea t No - 1)
323	51306 /2022	18.07. 2022	CMAPL - 378/2 021	B. K. PANDA	C.O .	COURT NO. 25	Order Dtd. 2022-07-14			(S ea t No - 1)
324	51307 /2022	18.07. 2022	BLAPL - 10178	NIHAR SAHOO	C.O .	COURT NO. 25	Order Dtd. 2022-07-14			(S ea t

			/2021							No - 1)
3 2 5	51308 /2022	18.07. 2022	WP (C) - 12506 /2020	M. R. SAHOO	C.O .	COURT NO. 22	Order Dtd. 2022-07-14		WRIT BRAN CH-3	(S ea t No - 13)
3 2 6	51309 /2022	18.07. 2022	CONTC - 4248/ 2022	DIBYAJYOTI NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 13)
3 2 7	51310 /2022	18.07. 2022	WPC (O APC) - 105/2 016	R. R. DAS	C.O .	COURT NO. 14	Order Dtd. 2022-07-15			(S ea t No - 13)
3 2 8	51311 /2022	18.07. 2022	WP (C) - 16097 /2022	ANIL SAHOO	C.O .	COURT NO. 15	Order Dtd. 2022-07-14			(S ea t No - 13)
3 2 9	51312 /2022	18.07. 2022	WP (C) - 8637/ 2017	R. K. MAHABHOI	C.O .	COURT NO. 15	Order Dtd. 2022-07-05			(S ea t No - 13)
3 3 0	51313 /2022	18.07. 2022	WP (C) - 17557 /2022	B. R. SENAPATI	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(S ea t No - 13)
3 3 1	51314 /2022	18.07. 2022	WP (C) - 520/2 016	M/S.DAYANIDHI MISHRA	C.O .	COURT NO. 22	Order Dtd. 2022-07-15			(S ea t No - 13)
3	51315	18.07.	TRPCR	MOTILAL MISHRA	C.O	COURT	Order Dtd.		CRMI	(S

3 2	/2022	2022	L- 57/20 19		.	NO. 9 OLD	2022-07-14		NAL MISC -2	ea t No - 17)
3 3 3	51316 /2022	18.07. 2022	CONTC - 983/2 018	M/S.DILLIP KUMAR MOHAPATRA, S.DAS , S.SRICHANDAN	C.O .	COURT NO. 1	Order Dtd. 2022-07-18		CONT EMPT	(S ea t No - 1)
3 3 4	51317 /2022	18.07. 2022	WPC (O AC)- 184/2 016	P. K. DASH	C.O .	COURT NO. 14	Order Dtd. 2022-07-15			(S ea t No - 1)
3 3 5	51318 /2022	18.07. 2022	WPC (O A)- 140/2 016	DEBENDRA BEHERA	C.O .	COURT NO. 14	Order Dtd. 2022-07-15			(S ea t No - 1)
3 3 6	51319 /2022	18.07. 2022	WP (C) - 18157 /2019	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-11			(S ea t No - 1)
3 3 7	51320 /2022	18.07. 2022	TRP (C)- 150/2 022	N. SINGH I	C.O .	COURT NO. 1	Order Dtd. 2022-07-15		M.J. C.	(S ea t No - 1)
3 3 8	51321 /2022	18.07. 2022	WP (C) - 8428/ 2016	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-11			(S ea t No - 1)
3 3 9	51322 /2022	18.07. 2022	TRP (C)- 150/2 022	PRANAMITA BASTIA	C.O .	COURT NO. 1	Order Dtd. 2022-07-15		M.J. C.	(S ea t No - 1)
3 4 0	51323 /2022	18.07. 2022	TRP (C)- 96/20 22	SAROJ KUMAR DASH	C.O .	COURT NO. 1	Order Dtd. 2022-07-15		M.J. C.	(S ea t No - 1)

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3 4 1	51324 /2022	18.07. 2022	TRP (C))- 103/2 022	SAROJ KUMAR DASH	C.O .	COURT NO. 1	Order Dtd. 2022-07-15		M.J. C.	(S ea t No - 1)
3 4 2	51325 /2022	18.07. 2022	BLAPL - 4601/ 2021	B. R. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2022-07-13			(S ea t No - 1)
3 4 3	51326 /2022	18.07. 2022	WP (C) - 22288 /2015	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-11			(S ea t No - 1)
3 4 4	51327 /2022	18.07. 2022	WP (C) - 22863 /2019	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 1)
3 4 5	51328 /2022	18.07. 2022	WP (C) - 10874 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 1)
3 4 6	51329 /2022	18.07. 2022	WP (C) - 11474 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 1)
3 4 7	51330 /2022	18.07. 2022	WP (C) - 13854 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 1)
3 4 8	51331 /2022	18.07. 2022	WP (C) - 13860 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 1)
3 4 9	51332 /2022	18.07. 2022	WP (C) - 4668/ 2013	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-13			(S ea t No

										- 1)
3 5 0	51333 /2022	18.07. 2022	WP (C) - 15181 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-13			(S ea t No - 1)
3 5 1	51334 /2022	18.07. 2022	WP (C) - 15200 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-13			(S ea t No - 1)
3 5 2	51335 /2022	18.07. 2022	WP (C) - 15246 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-13			(S ea t No - 1)
3 5 3	51336 /2022	18.07. 2022	WP (C) - 15277 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-13			(S ea t No - 1)
3 5 4	51337 /2022	18.07. 2022	RPFAM - 103/2 022	A.SUNDARAY	C.O .	COURT NO. 24	Order Dtd. 2022-07-18			(S ea t No - 1)
3 5 5	51338 /2022	18.07. 2022	RPFAM - 118/2 022	B.B.MOHAPATRA	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(S ea t No - 1)
3 5 6	51339 /2022	18.07. 2022	RPFAM - 42/20 21	S.BARIK	C.O .	COURT NO. 17	Order Dtd. 2022-07-15			(S ea t No - 1)
3 5 7	51340 /2022	18.07. 2022	RPFAM - 42/20 21	P.K.ROUT	C.O .	COURT NO. 17	Order Dtd. 2022-07-15			(S ea t No - 1)
3 5 8	51341 /2022	18.07. 2022	RPFAM - 119/2	B.SAMAL	C.O .	COURT NO. 1	Order Dtd. 2022-07-14			(S ea t

			017							No - 1)
359	51342 /2022	18.07.2022	RPFAM - 86/2017	B.SAMAL	C.O .	COURT NO. 10	Order Dtd. 2022-07-14			(Seat No - 1)
360	51343 /2022	18.07.2022	RPFAM - 225/2019	J.PRADHAN	C.O .	COURT NO. 23	Order Dtd. 2022-07-14			(Seat No - 1)
361	51344 /2022	18.07.2022	WP (C) - 21619 /2021	D.K.SAHU	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No - 1)
362	51345 /2022	18.07.2022	WP (C) - 1964 /2021	PRAVAT BEHERA	C.O .	COURT NO. 22	Order Dtd. 2022-07-15			(Seat No - 1)
363	51346 /2022	18.07.2022	WP (C) - 15341 /2022	B R SETH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-11			(Seat No - 1)
364	51347 /2022	18.07.2022	WP (C) - 31384 /2020	PRAVAT BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(Seat No - 1)
365	51348 /2022	18.07.2022	WP (C) - 14862 /2022	M R SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-07-11		WRIT BRANCH-6	(Seat No - 24)
366	51349 /2022	18.07.2022	WP (C) - 14862 /2022	BALARAM SINGH	C.O .	COURT NO. 11	Order Dtd. 2022-07-11		WRIT BRANCH-6	(Seat No - 24)

3 6 7	51350 /2022	18.07. 2022	WP (C) - 16770 /2022	K N SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-11			(S ea t No - 24)
3 6 8	51351 /2022	18.07. 2022	WP (C) - 16767 /2021	B K PATI	C.O .	COURT NO. 6	Order Dtd. 2022-07-15		WRIT BRAN CH-5	(S ea t No - 32)
3 6 9	51352 /2022	18.07. 2022	ABLAP L- 5790/ 2021	B. DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-11			(S ea t No - 32)
3 7 0	51353 /2022	18.07. 2022	BLAPL - 11602 /2021	S K BISWAL	C.O .	COURT NO. 11	Order Dtd. 2022-07-14			(S ea t No - 32)
3 7 1	51354 /2022	18.07. 2022	BLAPL - 11354 /2021	NIRANJAN HARICHANDAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-13			(S ea t No - 32)
3 7 2	51355 /2022	18.07. 2022	ABLAP L- 5796/ 2021	B. DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-07-11			(S ea t No - 32)
3 7 3	51356 /2022	18.07. 2022	WPC (O A)- 173/2 018	TRILOCHAN BAG	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 32)
3 7 4	51357 /2022	18.07. 2022	CONTC - 3397/ 2022	T SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 32)

										- 32)
3 7 5	51358 /2022	18.07. 2022	OJC- 1861/ 1980	A C SAHOO	GEN ERA L		Order Dtd. 1983-09-24			(S ea t No - 32)
3 7 6	51359 /2022	18.07. 2022	OJC- 1862/ 1980	A C SAHOO	GEN ERA L		Order Dtd. 1983-09-24			(S ea t No - 32)
3 7 7	51360 /2022	18.07. 2022	RPFAM - 225/2 019	G.R.PATRA	C.O .	COURT NO. 23	Order Dtd. 2022-07-14			(S ea t No - 32)
3 7 8	51361 /2022	18.07. 2022	BLAPL - 8989/ 2021	P K BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(S ea t No - 32)
3 7 9	51362 /2022	18.07. 2022	CONTC - 1256/ 2022	A K BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 32)
3 8 0	51363 /2022	18.07. 2022	WP (C) - 15409 /2022	K S DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-08			(S ea t No - 32)
3 8 1	51364 /2022	18.07. 2022	CONTC - 4047/ 2022	M R SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 32)
3	51365	18.07.	CRLRE	R K MAHABHOI	C.O	COURT	Order Dtd.			(S

8 2	/2022	2022	V- 257/2 022		.	NO. 2 OLD	2022-07-14			ea t No - 32)
3 8 3	51366 /2022	18.07. 2022	CRLMP - 1381/ 2022	P BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14		WRIT BRAN CH-4	(S ea t No - 19)
3 8 4	51367 /2022	18.07. 2022	CRLRE V- 267/2 022	R K MAHABHOI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(S ea t No - 19)
3 8 5	51368 /2022	18.07. 2022	CRLMC - 1563/ 2022	J R NAYAK	C.O .	COURT NO. 2 OLD	Judgement Dtd. 2022-07- 14			(S ea t No - 19)
3 8 6	51369 /2022	18.07. 2022	CRLA- 384/2 022	SARAT DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-14			(S ea t No - 19)
3 8 7	51370 /2022	18.07. 2022	WP (C) - 12375 /2022	SARASWATI DEVI	C.O .	COURT NO. 1	Order Dtd. 2022-07-15			(S ea t No - 19)
3 8 8	51371 /2022	18.07. 2022	WP (C) - 12375 /2022	A. K. ACHARYA	C.O .	COURT NO. 1	Order Dtd. 2022-07-15			(S ea t No - 19)
3 8 9	51372 /2022	18.07. 2022	WP (C) - 17248 /2022	A. K. ROUT	C.O .	COURT NO. 1	Order Dtd. 2022-07-18			(S ea t No - 19)

										19)
390	51373/2022	18.07.2022	WP (C) - 17245/2022	A. K. ROUT	C.O .	COURT NO. 24	Order Dtd. 2022-07-18			(Seat No - 19)
391	51374/2022	18.07.2022	WP (C) - 17413/2020	A. K. ROUT	C.O .	COURT NO. 24	Order Dtd. 2020-07-30			(Seat No - 19)
392	51375/2022	18.07.2022	WP (C) - 17412/2022	ASHOK KUMAR ROUT	C.O .	COURT NO. 24	Order Dtd. 2022-07-18			(Seat No - 19)
393	51376/2022	18.07.2022	WP (C) - 3027/2013	H. K. BHOL	C.O .	COURT NO. 5	Order Dtd. 2022-07-18			(Seat No - 19)
394	51377/2022	18.07.2022	WP (C) - 16734/2022	B. N. SAHU	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(Seat No - 19)
395	51378/2022	18.07.2022	WP (C) - 13054/2022	SARAT DASH	C.O .	COURT NO. 24	Order Dtd. 2022-07-08			(Seat No - 19)
396	51379/2022	18.07.2022	WP (C) - 15631/2022	BISWARANJAN DALAI	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(Seat No - 19)
399	51380/2022	18.07.2022	WP (C) -	BHAGIRATHI DAS	C.O .	COURT NO.	Order Dtd. 2022-07-15			(Seat

7			16209 /2022			24				t No - 19)
3 9 8	51381 /2022	18.07. 2022	CMP- 581/2 022	H. K. PATRA	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(S ea t No - 19)
3 9 9	51382 /2022	18.07. 2022	CRLRE V- 52/20 11	M. K. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022-07-15		CRIM INAL REVI SION	(S ea t No - 2)
4 0 0	51383 /2022	18.07. 2022	CRLRE V- 809/2 009	PRADEEP KUMAR MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 1	51384 /2022	18.07. 2022	BLAPL - 3315/ 2022	JYOTI RANAJN SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 2	51385 /2022	18.07. 2022	BLAPL - 5141/ 2022	BALARAM SINGH	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 3	51386 /2022	18.07. 2022	BLAPL - 4323/ 2022	NIRANJAN SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 4	51387 /2022	18.07. 2022	BLAPL - 4350/ 2022	B. DAS	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 5	51388 /2022	18.07. 2022	BLAPL - 1410/ 2022	B. R. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)

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4 0 6	51389 /2022	18.07. 2022	BLAPL - 5288/ 2022	H. K. PATRA	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 7	51390 /2022	18.07. 2022	BLAPL - 4945/ 2022	A. K. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 8	51391 /2022	18.07. 2022	BLAPL - 2421/ 2022	PRATAP SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 0 9	51392 /2022	18.07. 2022	BLAPL - 4391/ 2022	SIBA PRASAD SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 1 0	51393 /2022	18.07. 2022	BLAPL - 5508/ 2022	B. B. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(S ea t No - 2)
4 1 1	51394 /2022	18.07. 2022	WP (C) - 7576/ 2022	TAPAN KUMAR NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-07-11			(S ea t No - 2)

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